

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 2543
ANSWERED ON 17/12/2024

NATIONAL GREEN HYDROGEN MISSION

2543. SHRI DIGVIJAYA SINGH
SHRI HARIS BEERAN

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the current progress of the National Green Hydrogen Mission, particularly regarding the construction phase outlined for 2024-25;
- (a) whether the mission is on track to achieve its expected outcomes, including the addition of 125 Gigawatts of renewable energy capacity by 2030; and
- (c) the challenges encountered during the construction phase and the measures being taken to address these to ensure timely completion of the mission's objectives?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER
(SHRI SHRIPAD YESSO NAIK)

(a) to (c) The Ministry of New and Renewable Energy is implementing the National Green Hydrogen Mission, with an objective to make India a global hub of production, usage and export of Green Hydrogen and its derivatives.

India's Green Hydrogen production capacity is likely to reach 5 MMT per annum by 2030, with an associated renewable energy capacity of about 125 GW.

At present, Green Hydrogen is costlier than hydrogen produced from fossil fuels. Government has launched several initiatives under the Mission to address this challenge, including scheme guidelines for incentive for production of Green Hydrogen and electrolyser manufacturing under the Strategic Interventions for Green Hydrogen Transition (SIGHT) Programme.

A production capacity of 4,12,000 tonnes per annum of Green Hydrogen has been allocated, while electrolyser manufacturing capacity of 1,500 MW per annum has been assigned under Tranche I, with companies shortlisted for an additional allocation of 1,500 MW under Tranche II.

Scheme Guidelines for Implementation of SIGHT Programme – Component – II: Incentive for Procurement of Green Ammonia Production (under Mode – 2A) and Component – II: Incentive for Procurement of Green Hydrogen Production (under Mode – 2B), under the Mission have been issued on 16th January 2024.

Additionally, scheme guidelines have been issued for implementing Green Hydrogen-based pilot projects in the steel, shipping, and road transport sectors.

Other steps taken to ensure timely completion of Mission's objectives, include the following:

- i. Green Hydrogen/Green Ammonia Plants commissioned on or before 31.12.2030, and which utilize renewable energy for the production of Green Hydrogen or Green Ammonia, have been granted exemption from the payment of ISTS charges for a period of 25 years, starting from the date of commissioning of the project.
- ii. Standalone plants producing Green Hydrogen/Green Ammonia by way of electrolysis of water using Renewable Energy, have been exempted from requirement of prior Environmental Clearance under the provisions of the Environment Impact Assessment Notification 2006.
- iii. Duty benefits under Section 26 of SEZ Act, 2005 have been allowed to the units for installation as well as O&M of renewable energy equipment exclusively for captive consumption of the unit.
- iv. Exemption has been granted from ALMM and RLMM requirements for Renewable Energy plants located inside an Special Economic Zone (SEZ) or Export Oriented Unit (EOU) and supplying power exclusively for production plants of Green Hydrogen (or its derivatives), which are located inside an SEZ or set up as an EOU.
